

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 20/(MAH)/2012
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

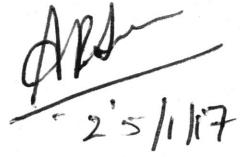
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE PARTIES: Mr. Babulal K. Jain & Ors.

V/s.

M/s. Neon Laboraties Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Anupam Surve 1/b Crawford Bayley & Co	Advocate for Respondent.	 25/1/17

Order

CP No.20/397-398/CLB/MB/MAH/2012

At request of the parties, list this matter for hearing on 27.2.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)